

Isro sees warning in 2 PSLV failures in a row

Rocket's success rate now below 93.7%: Isro

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Bengaluru: Any space agency will tell you that every rocket launch comes with anxious moments, no matter what the record is. Yet, India's Polar Satellite Launch Vehicle (PSLV) failing twice in consecutive attempts won't be easy for Isro to digest given its workhorse's record.

PSLV has had 64 missions, of which four, including Monday's PSLV-C62, failed to put the spacecraft in orbit, and one in 1997 placed the payload on a lower orbit than the intended one. When a launcher is seen as proven, scrutiny can soften. But back-to-back failures need to be treated as a structural warning — not bad luck — as they suggest deeper issues, whether with quality control, supply chains, testing protocols, or configuration management. When PSLV-C61 failed last

5 FAILURES IN 32 YRS OF PSLV'S JOURNEY

PSLV had 64 flights, here are the failed ones

PSLV-D1

Sept 20, 1993

Failure Reason
Guidance system error during PS2 separation

PSLV-C1

Sept 29, 1997

Failure Reason
Problem with PS4 pressure regulator*



Source: ISRO | * Considered a partial failure

PSLV-C39

Aug 31, 2017

Failure Reason
Heat Shield failed to separate

PSLV-C61

May 18, 2025

Failure Reason
Pressure drop in PS3

PSLV-C62

Jan 12, 2026

Failure Reason
Disruption in roll rate of PS3, deviation from path

ures have affected the collective morale of the team. "It would have been different if any other launcher failed, but a PSLV failure worries us," said a scientist.

An analysis of setbacks shows that PSLV-C62's failure could have been caused by unresolved issues from the failed PSLV-C61 on May 18, 2025. In both cases, PS3, or the third stage—a solid motor that provides a high-energy boost after second stage burnout—suffered a glitch.

While Isro has not made the previous failure analysis committee (FAC) report public, TOI has learnt there was a fall in chamber pressure of the motor case. The PSLV-C62 will now be analysed by another FAC. Isro said there was disturbance in the "roll rate" during the final stages of PS3 burning on Monday.

Failures before 2025 all point to different glitches. The first setback was on Sept 20, 1993 when PSLV-D1, the rocket's first mission, failed due to a guidance system error in separation of PS2.

UP police stop interfaith wedding reception

Bareilly: Police stopped an interfaith wedding reception in Shahjahanpur on Sunday, saying banquet lawn had been booked under the pretext of a birthday party following objections raised by right-wing activists who arrived at the venue with police and accused organisers of trying

to conceal event. The couple married in court a year ago in Delhi, reports **Krishna Chaudhary.**

The groom, a resident of Jiya Khel locality, is pursuing a B Pharma course in Delhi, while the bride is employed in a private firm. An officer said, "The groom's father had re-

served the marriage lawn in Mohalla Mehman Shah around 15 days ago, describing it as a birthday. But invitation cards referred to it as a wedding reception." Shahjahanpur SSP Rajesh Dwivedi told TOI, "matter: The groom's family said they will now hold the event in Delhi. No FIR has been filed."

Gujarat-origin US bizman sentenced for three yrs

Ahmedabad: What began as an immigration fraud probe has led to the arrest of a business owner who admitted to knowingly breaking US employment laws. A Gujarat-origin man in West Virginia was sentenced to three years of federal probation and im-

ILLEGAL IMMIGRATION secutors in Beckley announced the sentencing on Jan 9.

Court documents show Makwana worked at a business owned by Patel in Fairlea from Nov 2020 until Sep 2024. Patel said he continued to employ Makwana fully aware his immigration visa had expired and his staying in the country was unlawful. TNN

AFT grants bail to soldier convicted of voyeurism

Armed Forces Tribunal has granted bail to a dismissed Army soldier convicted of voyeurism, citing "delay" by military in confirming his sentence after he was caught secretly filming women inside a lavatory at Western Command Hospital in Chandigarh. The ex-Havildar, More Sandip Sadashiv, is in military custody. "It is evident appellant is in military custody for 6 months, and sentence is not confirmed yet. Thus, the appellant has been prevented from filing an appeal against his conviction and sentence," court said. TNN

Narrow escape for Korean tourists: A bus carrying 25 Korean tourists had an accident in Delhi Monday. Few were hurt, said cops. TNN

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www.pgichi.edu.in, e-mail: smostoresshpgt@gmail.com
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Tele: +91-120-2455552 **Director**

NATIONAL BOARD OF EXAMINATIONS IN MEDICAL SCIENCES
(Autonomous body of the M/o. Health & Family Welfare, Govt. of India)
NAMS Building, Medical Enclave, Ansari Nagar, New Delhi - 110029
FELLOWSHIP ENTRANCE TEST (FET) - 2025
NOTICE
National Board of Examinations in Medical Sciences (NBEMS) shall conduct the next **Fellowship Entrance Test** for Indian and International students on **14th March 2026**.
The online applications are being invited from **14th January 2026 to 03rd February 2026** at NBEMS website:
<https://natboard.edu.in/viewnbexam?exam=fet>
Candidate Care Support: +91-7996165333

- Helpline Portal on applicant login page
- Communication Web Portal on NBEMS Website

जैव प्रौद्योगिकी उद्योग अनुसंधान सहायता परिषद्
(भारत सरकार का उपक्रम)
Biotechnology Industry Research Assistance Council
(A Govt. of India Enterprise)
Ref. No. BIRAC/Vac-Adv-21/Jan/02
Biotechnology Industry Research Assistance Council (BIRAC), a Not-for-Profit Section 8, Schedule B, Public Sector Enterprise, under Department of Biotechnology (DBT), Government of India invites online applications for the following positions under its Project Management Units :-

Position Code	Position	No. of Vacancies
TA-01	Technical Assistant – Health Care	01
TA-02	Technical Assistant	02

For further details regarding qualification, experience, eligibility criteria, pay-scales etc. please visit BIRAC website www.birac.nic.in
Last Date for Online Applications: January 30, 2026

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES
Kartavya Bhawan Building 03, Kartavya Path, New Delhi - 110001.
F.No. 11(6)/2021-EDI VACANCY CIRCULAR
The Ministry of Micro, Small and Medium Enterprises invites application for the post of **Director General** in National Institute for MSME (ni-msme), Hyderabad (an autonomous body under the Ministry of MSME) on contract basis.

Name of the Post	No. of Vacancies	Method of Recruitment	Consolidated Pay/month (fixed)	Place of Posting
Director General, National Institute for Micro, Small and Medium Enterprises (ni-msme), Hyderabad.	01	Contract basis	Rs. 2,65,000/- per month (fixed) (An annual increment of 5% shall be admissible, subject to satisfactory performance)	Hyderabad

2. For details regarding eligibility criteria i.e. educational qualification, experience, age, remuneration, facilities, allowances and other general conditions, the applicants are advised to refer to the official website of the Ministry <https://msme.gov.in> and at ni-msme's website <https://www.nimsme.gov.in>.
3. The application, in the prescribed format along with self-attested copies relevant documents should reach the Under Secretary (ED), Ministry of Micro, Small & Medium Enterprises, Hall No. 32110, Kartavya Bhawan - 03, New Delhi - 110001, in hard copy within 30 days from the date of publication of this Advertisement in the Employment News.
Sd/- (Hemant Sharma), Under Secretary to the Government of India

NATIONAL INSTITUTE OF RURAL DEVELOPMENT & PANCHAYATI RAJ
(An Organisation of the Ministry of Rural Development, Govt. of India)
Rajendranagar, Hyderabad-500030
National Institute of Rural Development & Panchayati Raj (NIRDPR), which is the country's apex organization for training and research on various aspects of Panchayati Raj and Rural Development is implementing a National Level Project for setting up of a School of Excellence in Panchayati Raj (SoEPR) at NIRDPR under RGSA. NIRDPR invites online applications from eligible candidates for the following contractual positions:

Sl. No.	Name of the Position	No. of Positions	Remuneration
1	Senior Capacity Building Consultant Backlog Vacancy (OBC-2, ST-2) Current Vacancy (SC-1, UR-05)	10	Rs.75,000/-pm
2	Capacity Building Consultant Backlog Vacancy (OBC-28, ST-2, SC-19) Current Vacancy (OBC-4, EWS-03, UR-26)	88	Rs.60,000/- pm

For Job Profile, Eligibility Criteria, Online submission of application and other details please visit: <http://career.nirdpr.in/>
Last date for submission of online application is **29.01.2026**
Advt.No.37/2025
File No: File No: NIRDPR/CPDPDSSD Sd/-
/SoEPR/Finance&Other-2023; Assistant Director
Comp.no. 15311 Administration (Section-I)

ADDENDUM TO FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BHILAI JAYPEE CEMENT LIMITED
OPERATING IN CEMENT & CLINKER INDUSTRY AT BHILAI & SATNA
Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
In supersession of the earlier public announcement as issued regarding Invitation for expression of interest (EOI) for submission of resolution plan in BHILAI JAYPEE CEMENT LIMITED on earlier date, it is hereby informed that the revised timelines for submission of EOI will be as under:

RELEVANT PARTICULARS		
10.	Last date for receipt of expression of interest	09.02.2026
11.	Date of issue of provisional list of prospective resolution applicants	19.02.2026
12.	Last date for submission of objections to provisional list	24.02.2026
13.	Last date of issuance of final list of prospective resolution applicant	06.03.2026
14.	Date of issue of Information memorandum, evaluation matrix	11.03.2026
15.	Last date of submission of resolution plans	10.04.2026
16.	Process email id to submit EOI	cirp.bjcl@gmail.com

Note: The other contents and terms of the earlier Form G and the respective contents of invitation for EOI shall remain the same. Further, the existing prospective resolution applicant(s) who have already submitted their Expression of Interest by 12.01.2026 in response to the earlier FORM -G, need not submit again.
Sd/-
Ashutosh Khemani
Resolution Professional of Bhilai Jaypee Cement Limited
Regn. No.: IBB/PA-002/IPN-01177/2021-2022/13902
AFA: AA2/13902/02/311226/204165 | AFA Valid till: 31-12-2026
Registered Address: Office No. 1-C, 3rd Floor, Shyam Plaza, Opp. New Bus Stand, Pandri, Raipur (C.G.) 492001
Date : 14/01/2026
Place: Raipur
E mail Id: cirp.bjcl@gmail.com

NATIONAL INSTITUTE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (ni-msme)
An Organisation of the Ministry of MSME, Govt. of India, ISO 9001:2015 Certified
Accredited as UTKRISHIT 3-Star Rating by Capacity Building Commission (CBC)
Yousafguda, Hyderabad-500045, Telangana. Ph: 040-23633213/2029, e-mail: nimsme-admin@nimsme.gov.in
NOTIFICATION
Advertisement No.ni-msme/vacancies notification/2026/01 Date 12.01.2026
Applications are invited from eligible Indian Nationals for filling up of following posts in the National Institute for Micro, Small and Medium Enterprises (ni-msme) on Direct Recruitment basis:

S. No.	Name of the Post	No. of Vacancies	Category	Method of Recruitment	Scale of Pay and Category	Other Information
1	Director, SED Director, SEE Director, SEM Director, SEIC	01 01 01 01	General	Direct Recruitment	Level 12 of 7th CPC	For all details, please visit the official website www.nimsme.gov.in
2	Faculty Member (Core Stream)	06	General-5 OBC-1	-Do-	Level 11 of 7th CPC	Last date for receipt of online application 30 days, from the date of publication of this advertisement.
3	Faculty Member (Technology)	01	General	-Do-	Level 11 of 7th CPC	
4	Faculty Member (Trade & Marketing)	01	General	-Do-	Level 11 of 7th CPC	

Terms & Conditions:

- Candidates fulfilling the eligibility criteria may submit **ONLINE** application in the prescribed format only.
- Age for eligibility will be calculated as on the last date of receipt of applications.
- The online application available on the website should be duly filled separately for each post at Sr. No.01,02,03 & 04 above, along with updated scanned copies of Certificates / documents i.e. Qualification, Age, Experience, Salary proof and other relevant certificates.
- The **Last Date** for receipt of online applications will be 30 days from the date of publication of this advt.
- Shortlisted candidates will be informed through their **e-mail**. Candidates should check the website notifications only.
- The number of posts is tentative and is liable to change based on the Institute's requirements.

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Bhopal - House No. A 189, A Sector, Shalpur Trilanga, Near NABARD Campus, Bhopal (M.P.)
Indore - Hotel GINGER, Chhoti Khajrani, AB Road, Near Shanivihar Dargan, Indore (M.P.)
Chandra Pratap Saharbhay Email: ChandraPratap.Saharbhay@tuvsud.com Phone: +91 91111 11482
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स्वदेश संवाददाता ■ सतना

मकर संक्रांति पर आज 22 वर्षों बाद एक अत्यंत दुर्लभ व शुभ संयोग बन रहा है। 14 जनवरी को एकादशी और मकर संक्रांति एक

ही दिन पड़ने से इसका पुण्यफल कई गुणा बढ़ गया है। इससे पहले यह संयोग वर्ष 2003 में बना था। इस दिन सर्वाथ सिद्धि योग और अमृत सिद्धि योग भी बन रहे हैं, जिससे दान-पुण्य, स्नान और पूजा का महत्व अक्षय फल देने वाला माना गया है। ज्योतिषियों के अनुसार सूर्यदेव 14 जनवरी को दोपहर 3.07 बजे धनु राशि से

निकलकर मकर राशि में प्रवेश करेंगे। सूर्य के मकर राशि में प्रवेश करने को ही मकर संक्रांति कहा जाता है। हालांकि संक्रांति से छह घंटे पहले यानी सुबह 8.45 बजे से पुण्यकाल प्रारंभ हो जाएगा, इसी समय से स्नान-दान व खिचड़ी का वितरण किया जा सकता है। महापुण्य काल दोपहर 3.07 बजे से शाम छह बजे तक रहेगा।



खिचड़ी का नहीं करें सेवन- पं. संजय पाठक ने बताया कि इस बार संक्रांति और एकादशी एक ही दिन होने के कारण एकादशी व्रत रखने वाले श्रद्धालु 14 जनवरी को खिचड़ी का सेवन न करें। वे इस दिन फलाहार लें और तिल, वस्त्र व अन्न का दान करें। जबकि द्वादशी लगने पर 15 जनवरी को खिचड़ी खाकर व्रत

खरमास का समापन, 30 तक शुक्र रहेगा अस्त

मकर संक्रांति के साथ खरमास समाप्त हो जाएगा, लेकिन मांगलिक कार्य 30 जनवरी तक नहीं होंगे, क्योंकि इस अवधि में शुक्र अस्त रहेगा।

शुक्र के उदय होने के बाद ही विवाह व अन्य शुभ संस्कार किए जा सकते हैं। इसलिए 31 जनवरी 2026 से ही शुभ कार्य शुरू होंगे।

का पारण कर सकते हैं। उन्होंने बताया कि सामान्य श्रद्धालु पुण्यकाल में स्नान-दान और

खिचड़ी का वितरण कर सकते हैं, लेकिन एकादशी व्रती को संयम रखना आवश्यक है।

[सुनवाई] जिले के विभिन्न अंचलों से आकर ग्रामीण सुना रहे फरियाद

जनसुनवाई : कलेक्टर में 103 तो ननि पहुंचे डेढ़ दर्जन आवेदक



डिप्टी कमिश्नर ने सुनी समस्याएं

नगर निगम में डिप्टी कमिश्नर सत्यम मिश्रा एवं अन्य अधिकारियों द्वारा मंगलवार को नागरिकों की सुनवाई की गयी। डिप्टी कमिश्नर श्री मिश्रा ने नगर निगम में पहुंचे आवेदकों से आवेदन प्राप्त करके उनकी समस्याएं सुनीं। इसके साथ ही उपयुक्त ने कुछ आवेदनों पर मौके पर ही आवश्यक

कार्यवाही हेतु संबंधित अधिकारियों को निर्देशित कर दिया। नगर निगम के जनसंपर्क अधिकारी धीरेज मिश्रा के अनुसार निर्माण शाखा से संबंधित 7 आवेदन, अतिक्रमण शाखा 1, स्थापना 1, पीएम आवास 8, स्वास्थ्य शाखा से संबंधित 1 आवेदन जनसुनवाई में प्रस्तुत किया गया।

रीवा-सीएसएमटी स्पेशल ट्रेन के बढ़ाए गए 7-7 फेरे

स्वदेश संवाददाता ■ सतना

यात्रियों की सुविधा व यात्रा मांग को पूरा करने के उद्देश्य से पश्चिम मध्य रेल ने प्रारम्भ व टर्मिनेट होने वाली रीवा-सीएसएमटी-रीवा के मध्ये 16 जनवरी तक संचालित होने वाली साप्ताहिक सुपरफास्ट स्पेशल ट्रेन के फेरे दोनों दिशाओं में 07-07 ट्रिप बढ़ाये गये हैं। अब यह स्पेशल ट्रेन रीवा से प्रत्येक गुरुवार 26 फरवरी तक तथा छत्रपति शिवाजी महाराज नरसिंहपुर, गाडवारा, (सीएसएमटी) से प्रत्येक शुक्रवार 27 फरवरी तक चलेगी। जानकारी के अनुसार गाड़ी संख्या 02187 रीवा-सीएसएमटी स्पेशल

ट्रेन प्रत्येक गुरुवार रीवा से दोपहर 15.50 बजे प्रस्थान कर और दूसरे दिन शुक्रवार दोपहर 12.20 बजे छत्रपति शिवाजी महाराज टर्मिनस पहुंचेगी। इसी प्रकार वापसी में गाड़ी संख्या 02188 सीएसएमटी-रीवा स्पेशल ट्रेन प्रत्येक शुक्रवार छत्रपति शिवाजी महाराज टर्मिनस से दोपहर 13.30 बजे प्रस्थान कर और दूसरे दिन शनिवार सुबह 09.45 बजे रीवा पहुंचेगी। ट्रेन सतना, मैहर, कटनी, जहलपुर, नरसिंहपुर, गाडवारा, पिपरिया, इटारसी, हनुम, खंडवा, भुसावल, मनमाड, नासिक, इनापुरी, कल्याण, दादर स्टेशन पर रूकेगी।

संक्षिप्त समाचार

आज मनाया जाएगा 10वां सशस्त्र बल वेटेरन्स दिवस

सतना। जिला सैनिक कल्याण कार्यालय सतना के तत्वावधान में 14 जनवरी 2026 को 10वां सशस्त्र बल वेटेरन्स दिवस हर्षोल्लास के साथ मनाया जाएगा। यह कार्यक्रम जिला सैनिक कल्याण कार्यालय के प्रांगण में प्रा. 11.30 बजे आयोजित होगा। जिला सैनिक कल्याण अधिकारी कर्नल मुनीन्द्र त्रिपाठी (सेवानिवृत्त) ने जानकारी देते हुए बताया कि इस अवसर पर सतना और मैहर जिले की वीर नारियों तथा डब्ल्यूडब्ल्यू-2 के शहीदों की विधवाओं को उनकी सेवा और त्याग के लिए सम्मानित किया जाएगा। जिला सैनिक कल्याण अधिकारी ने सतना एवं मैहर जिले के सभी भूतपूर्व सैनिकों, वीर नारियों और विधवाओं से अपील की है कि वे इस गरिमामय समारोह में समय पर उपस्थित होकर कार्यक्रम को भव्य बनाएं।

मैहर जिले के लिए एक फसल एक उत्पाद में टमाटर चयनित

सतना। भारत सरकार खाद्य प्रसंस्करण उद्योग मंत्रालय के सचिव द्वारा प्रदेश में नवगठित जिले के लिए एक जिला एक उत्पाद (ओडीओपी) का चयन किया गया है। जिसमें नवगठित मैहर जिले के लिए टमाटर फसल का क्षेत्रफल एवं उत्पादन अधिक होने के कारण एक जिला एक उत्पाद (ओडीओपी) में चयन किया गया है।

3 दिन बाद बदल सकता है मौसम, बड़ेगी ठंड

सतना। मंगलवार को दिन में तेज से धूप से जहां लोगों को राहत महसूस हुई वहीं शाम को चल रही शीत लहर के चलते लोगों को ठंड के चलते परेशान होना पड़ा। दोपहर तक लोग धूप का आनंद लेते रहे लेकिन शाम को घरों में कैद रहे। धूप और ठंड के चलते कारण रात एक सप्ताह से लोगों की दिनचर्या खासी प्रभावित हो गई है। पिछले कुछ दिनों से कोहरे का असर शहर में देखने को नहीं मिल रहा है। मौसम विज्ञानी के आरके श्रीवास्तव ने बताया कि अभी फिलहाल मौसम साफ रहेगा लेकिन 15 जनवरी को जम्मू काश्मीर में एक पश्चिमी विक्षोभ बनने की संभावना नजर आ रही है। इसका असर अगर हुआ था आने वाले दो तीन दिनों के बाद हल्की बारिश होने की संभावना बढ़ जाएगी एवं ठंड में इजाफा नजर आएगा।

प्रधानमंत्री फसल बीमा कराने की अंतिम तिथि कल

सतना। किसान कल्याण तथा कृषि विकास मंत्रालय भोपाल के निर्देशानुसार रबी 2025-26 मौसम का बीमाकन बैंकों द्वारा राष्ट्रीय फसल बीमा पोर्टल पर किया जा रहा है। भारत सरकार द्वारा कृषक हित में मौसम रबी 2025-26 के लिए अधिसूचित फसलों का बैंकों द्वारा ऋणी एवं अऋणी कृषकों का प्रीमियम नामे करने की अंतिम तिथि 15 जनवरी तक बढ़ाई गई है। उप संचालक किसान कल्याण तथा कृषि विकास आशीष पाण्डेय ने सतना एवं मैहर जिले के सभी किसानों से कहा है कि प्रधानमंत्री फसल बीमा अवश्य कराये। साथ ही जनप्रतिनिधि अपने क्षेत्र के किसानों को फसल बीमा कराने के लिए प्रोत्साहित करें।

स्वदेश संवाददाता ■ सतना

स्कॉलर होम कॉलेज, सतना में प्रवेश प्रक्रिया को लेकर गंभीर अनियमितताओं, धोखाधड़ी से शुल्क वसूली और छात्र-छात्राओं के साथ अभद्र व्यवहार के आरोप सामने आए हैं। इस मामले को लेकर एसएपी छात्र संगठन ने प्रशासन और पुलिस से तत्काल कार्रवाई की मांग की है।

एसएपी छात्र संगठन के अनुसार कॉलेज प्रबंधन द्वारा कई छात्र-छात्राओं से पूर्ण प्रवेश शुल्क (एडमिशन फीस) वसूल की गई, लेकिन उन्हें विधिवत प्रवेश नहीं दिया गया। हैरानी की बात यह है कि जब शैक्षणिक सत्र का अंतिम महीना चल रहा था और छात्र परीक्षा तिथियों की जानकारी लेने कॉलेज पहुंचे, तब उन्हें बताया गया कि उनका प्रवेश हुआ ही नहीं



है। इससे छात्रों के पूरे शैक्षणिक भविष्य पर संकट खड़ा हो गया है। मामले की जानकारी मिलने पर एसएपी छात्र संगठन की सतना जिला प्रभारी अरुण सिंह बैस अपने कार्यकर्ताओं के साथ कॉलेज पहुंची और प्राचार्य व स्टाफ से चर्चा की। संगठन का आरोप है कि कॉलेज प्रबंधन ने अपनी गलती छिपाने के उद्देश्य से

छात्रों को 'डिप्लोमा' करवाने का प्रस्ताव दिया, ताकि उनका साल बर्बाद न हो। छात्रों और संगठन ने इसे भ्रमित करने वाला और नियमों के विरुद्ध कदम बताया। इस प्रकरण के विरोध में 27 नवंबर 2025 को कॉलेज परिसर में शांतिपूर्ण आंदोलन किया गया। आरोप है कि इस दौरान कॉलेज स्टाफ ने छात्र-छात्राओं के साथ

मौसम विभाग के स्थापना की 151वीं वर्षगांठ कल

स्वदेश संवाददाता ■ सतना

भारत मौसम विज्ञान विभाग (आईएमडी) के स्थापना की 151वीं वर्षगांठ के अवसर पर गुरुवार 15 जनवरी को मौसम कार्यालय, सतना में एक कार्यक्रम आयोजित किया गया है। इस कार्यक्रम मौसम कार्यालय के स्टाफ द्वारा विद्यार्थी बच्चों एवं

नगरिकों को विभिन्न उपकरणों और फोरकार्टिंग सिस्टम की कार्यप्रणाली के बारे में जानकारी दी जाएगी। जिला मौसम विज्ञानी आरके श्रीवास्तव ने बताया कि भारत मौसम विज्ञान विभाग के 151वें स्थापना दिवस समारोह के अवसर पर स्थानीय विद्यालयों के छात्रों को मौसम कार्यालय, सतना का दौरा कराया जाएगा। इस शैक्षिक दौरे में छात्रों को मौसम और जलवायु से जुड़ी महत्वपूर्ण जानकारी दी जाएगी। उन्हें रेन गेज, थर्मामीटर, एनेमोमीटर, और बैरोमीटर जैसे उपकरणों के कार्य और उपयोग के बारे में विस्तार से बताया जाएगा।



उद्रेका ने फिलीपींस में तिरंगा लहराकर रचा इतिहास

स्वदेश संवाददाता ■ सतना

फिलीपींस की राजधानी मनीला में 10 व 11 जनवरी को आयोजित साउथ ईस्ट एशियन आइस स्केटिंग टूर्नामेंट में भारत का प्रतिनिधित्व करते हुए सतना की मैजिक गर्ल उद्रेका सिंह ने शानदार

प्रदर्शन कर देश का मान बढ़ाया। आठ देशों जिनमें इंडोनेशिया, सिंगापुर, हांगकांग (चीन), ताइवान सहित अन्य से चयनित खिलाड़ियों के बीच उद्रेका ने तीन रजत पदक जीतकर अंतरराष्ट्रीय मंच पर एक बार फिर इतिहास रच



सतना के 277 व मैहर के 392 किसानों ने अब तक बेची उपज

स्वदेश संवाददाता ■ सतना

रानी दुर्गावती श्रीअन्न प्रोत्साहन योजना अंतर्गत श्रीअन्न प्रोत्साहन कंसोर्टियम ऑफ फार्म प्रोड्यूसर कंपनी लिमिटेड द्वारा सतना एवं मैहर जिले में कोदो एवं कुटकी उपार्जन किया जा रहा है। कंपनी द्वारा सतना जिले के लिए एशुगजनगर फार्म प्रोड्यूसर कंपनी लिमिटेड अर्जुन नगर, उपार्जन स्थल कृषि उपज मण्डी नागौद एवं मैहर जिले के लिए मैहर फार्म प्रोड्यूसर कंपनी बल्लभ नगर मैहर, उपार्जन स्थल गहवरा तहसील मैहर के माध्यम से कोदो एवं कुटकी का उपार्जन किया जा रहा है। 13 उप संचालक किसान कल्याण



तथा कृषि विकास आशीष पाण्डेय ने बताया कि सतना जिले में कोदो एवं कुटकी के उपार्जन हेतु 604 कृषकों द्वारा 707.032 हेक्टेयर एवं मैहर जिले में 708 कृषकों द्वारा 696.799 हेक्टेयर रकबे का पंजीयन कराया गया है। 13 जनवरी 2026 की स्थिति में

सतना जिले के 277 कृषकों द्वारा 2908.02 क्विंटल एवं मैहर जिले में 392 कृषकों द्वारा 3057.98 क्विंटल कोदो एवं कुटकी का विक्रय किया गया है। कोदो एवं कुटकी उपार्जन की 15 जनवरी 2026 निर्धारित की गई है।

यहां बेच सकेंगे उपज

कोदो एवं कुटकी के पंजीकृत किसान भाइयों आग्रह किया गया है कि जो किसान कोदो एवं कुटकी का विक्रय करना चाहते हैं वे सतना जिले के कृषक मुख्य कार्यपालन अधिकारी रघुजानगर फार्म प्रोड्यूसर कंपनी लिमिटेड अर्जुन नगर प्रिस पाण्डेय तथा मैहर जिले के कृषक मुख्य कार्यपालन अधिकारी फार्म प्रोड्यूसर कंपनी बल्लभ नगर रोहित पटेल से संपर्क कर कोदो एवं कुटकी का विक्रय कर सकते हैं। यदि किसी गांव में पंजीकृत कृषकों की संख्या एवं रकबा अधिक है तो कंपनी द्वारा उसी ग्राम में पहुंचकर कोदो एवं कुटकी की खरीदी कर रहे हैं।

[खेल] अटल बिहारी वाजपेई टेनिस बॉल क्रिकेट टूर्नामेंट का दूसरा दिन

महापौर कप में वार्डों के खिलाड़ियों ने दिखाया दम

स्वदेश संवाददाता ■ सतना

बॉल क्रिकेट टूर्नामेंट (महापौर कप) के दूसरे दिन का खेल धवारी स्टेडियम में उत्साहपूर्वक खेला गया। मंगलवार का पहला मुकाबला वार्ड क्रमांक 26 एवं 20 की टीमों के बीच खेला गया। इस मुकाबले में वार्ड क्रमांक 26 की टीम विजयी रही। मुकाबले में राम सिंह का प्रदर्शन सराहनीय रहा, उन्होंने 23 बाल पर 56 रन बनाये। मैच के दौरान स्मार्ट सिटी के डायरेक्टर, वार्ड क्रमांक 26 के पार्षद महेंद्र पांडे तथा टूर्नामेंट के संयोजक डॉ. श्रीराम मिश्रा विशेष



रूप से उपस्थित रहे। अतिथियों ने खिलाड़ियों का उत्साहवर्धन किया और आयोजन की सराहना की। इसी क्रम में अगला मैच वार्ड नं. 19 व 25 के बीच खेला गया। इस मैच में वार्ड नं 19 ने 7 विकेट से मुकाबला अपने नाम किया। दो ओवर में तीन विकेट लेने वाले नरेश को मैन ऑफ द मैच चुना गया। इस मैच में अतिथि के रूप में भाजपा के मंडल अध्यक्ष अरविंद मिश्रा, अल्पसंख्यक मोर्चे के जिला अध्यक्ष शहजाद खान, व झुग्गी झोपड़ी प्रकोष्ठ के जिला संयोजक रामबाबू त्रिपाठी रहे।

उल्लेखनीय होगा कि अटल बिहारी वाजपेई टेनिस बॉल क्रिकेट टूर्नामेंट (महापौर कप) का भव्य आयोजन धवारी स्टेडियम में सुबह 8 बजे से प्रारंभ होता है। तीसरा मुकाबला दोपहर 12 बजे से वार्ड नं. 24 व 44 के बीच संपन्न हुआ। जिसमें वार्ड नं 24 ने वार्ड नं. 44 को 8 विकेट से पराजित किया। मैच के मैन ऑफ द मैच बारिश यादव रहे, जिन्होंने आक्रामक बल्लेबाजी करते हुए 21 गेंदों में 43 रनों की बल्लेबाजी की और 2 विकेट भी प्राप्त किए। इस मैच में मुय अतिथि भाजपा

के पूर्व जिला अध्यक्ष नरेंद्र त्रिपाठी, सोहावल जनपद के उपाध्यक्ष धर्मेन्द्र सिंह बराज, पूर्व जनपद अध्यक्ष सोहावल के गेदलाल पटेल रहे। इसी प्रकार चौथा मुकाबला वार्ड नं. 14 व 21 के बीच संपन्न हुआ। इस मैच में वार्ड 21 ने जीत दर्ज की। मुकाबले में अतिथि के रूप में वरिष्ठ भाजपा नेता मनसुख पटेल, पूर्व स्पीकर अनिल जयसवाल, शासकीय अधिभाषक रमेश मिश्रा, प्रदेश सहसंयोजक आर्थिक प्रकोष्ठ भाजपा मनोज चतुर्वेदी एवं पूर्व जिला अध्यक्ष युवा मोर्चे लोकेश त्रिपाठी उपस्थित रहे।

प्रपत्र जी के लिए परिशिष्ट		
अभिरुचि की अभिव्यक्ति के लिए आमंत्रण		
भिलाई जेपी सीमेंट लिमिटेड		
भिलाई और सतना में सीमेंट और क्लिंकर उद्योग में कार्यरत है		
(भारतीय दिवाला और दिवालायापन बोर्ड के विनियमन 36 ए (1) के तहत (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016)		
भिलाई जेपी सीमेंट लिमिटेड में पिछली तारीख पर समाधान योजना प्रस्तुत करने के लिए अभिरुचि की अभिव्यक्ति (इंडोआर्ड) के निमंत्रण के संबंध में जारी की गई पूर्व सार्वजनिक घोषणा के स्थान पर, यह सूचित किया जाता है कि इंडोआर्ड जमा करने की संशोधित समय-सीमा निम्नानुसार होगी:		
प्रासंगिक विवरण		
10. अभिरुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि		09.02.2026
11. संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि		19.02.2026
12. अंतिम सूची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि		24.02.2026
13. संभावित समाधान आवेदक की अंतिम सूची जारी करने की अंतिम तिथि		06.03.2026
14. सूचना ज्ञापन, मूल्यांकन मैट्रिक्स जारी करने की तिथि		11.03.2026
15. संकल्प योजनाओं को जमा करने की अंतिम तिथि		10.04.2026
16. इंडोआर्ड जमा करने के लिए इमेल आईडी की प्रक्रिया		cirp.bjcl@gmail.com
नोट: पिछले फॉर्म जी की अन्य सामग्री और शर्तों और इंडोआर्ड के लिए निमंत्रण की संबंधित सामग्री वही रहेंगी। इसके अलावा, मौजूदा संभावित समाधान आवेदक जिन्होंने पहले ही फॉर्म-जी के जवाब में 12.01.2026 तक अपनी अभिरुचि की अभिव्यक्ति जमा कर दी है, उन्हें दोबारा जमा करने की आवश्यकता नहीं है।		
हस्ता/— आशुतोष खेमानी		
समाधान प्रोफेशनल, भिलाई जेपी सीमेंट लिमिटेड		
पंजीकृत सं.: IBBI/IPA-002/PN-01177/2021-2022/13902		
एफएए प्रमाण पत्र सं.: AA2/13902/2023/11226/2024/165 एएफए: 31.12.2026 तक मान्य		
पंजीकृत पता: ऑफिस नंबर 1-सी तीसरी मंजिल, श्याम पाला, न्यू बस स्टैंड के सामने, पंडरी, रायपुर (सी.जी.) 492001		
ईमेल आईडी: cirp.bjcl@gmail.com		
दिनांक: 14.01.2026		
स्थान: रायपुर		

Illegal immigration Guj-origin US bizman sentenced for 3 yrs

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Ahmedabad: What began as an immigration fraud probe has led to the arrest of a business owner who admitted to knowingly breaking US employment laws. A Gujarati-origin man in West Virginia was sentenced to three years of federal probation and imposed a \$10,000 fine after prosecutors showed he did far more than offer a job to an illegal immigrant. From housing support to cash payments, the assistance ran deep, according to court records.

The case is part of a wider federal crackdown on immigration-related offences.

Rajesh Patel, 51, a resident of Roncerverte in Greenbrier County, pleaded guilty to hiring and aiding Aakash Makwana, 30, an Indian national from Gujarat who had overstayed his visa in the US. Federal prosecutors in Beckley announced the sentencing on Jan 9.

Court documents show that Makwana worked at a business owned and operated by Patel in Fairlea from Nov 2020

COURT RECORDS

- **Rajesh Patel, 51, a resident of Roncerverte in Greenbrier County, pleaded guilty to hiring and aiding Aakash Makwana, 30, an Indian national from Gujarat**
- **Makwana worked at a business owned and operated by Patel in Fairlea**
- **Patel continued to employ Makwana despite being aware that his immigration visa had expired**
- **The case came to light after Makwana was arrested in a separate immigration fraud**
- **Patel's wife, Avani, 44, also pleaded guilty in the case**



until at least Sep 2024. Patel admitted he continued to employ Makwana despite being fully aware that his immigration visa had expired and that he was unlawfully staying in the country.

Investigators said Patel's role extended well beyond offering employment. As Makwana did not own a vehicle, Patel routinely drove him to and from work and other locations. He also paid Makwana's rent and provided groceries for most of the time Makwana worked at his establishment. Prosecutors further said Patel deliberately avoided paying payroll taxes on Makwana's wages and paid

him in cash, off the books.

The case came to light after Makwana was arrested in a separate immigration fraud investigation. On Oct 8, 2025, Makwana was sentenced to two years in prison after pleading guilty to aggravated identity theft. Court records revealed that Makwana had entered into a fraudulent marriage with a US citizen in an attempt to secure lawful permanent residency, or a green card.

As part of the scheme, Makwana and his associates allegedly fabricated documents and later filed a false petition claiming domestic violence to bolster his immigration

application. The fraud was uncovered during a federal probe, leading to his arrest and conviction. Makwana is expected to face deportation proceedings after completing his prison sentence.

During his plea, Patel admitted that he was aware of the marriage fraud conspiracy and that he aided and abetted it by making cash payments to Makwana's co-conspirators. The woman who married Makwana under the scheme, Kalee Ann Huff of Illinois, was earlier sentenced to five years of federal probation for marriage fraud and perjury. Her brother-in-law, Joseph Sanchez, who helped arrange the sham marriage, also received five years of probation.

Patel's wife, Avani, 44, also pleaded guilty in the case. She admitted to unlawfully employing an alien and is scheduled to be sentenced on Jan 13. The investigation was conducted by Homeland Security Investigations and US Citizenship and Immigration Services under the Department of Justice's nationwide "Operation Take Back America".

HC directs DJB to fix Shaheen Bagh open sewer, basic sanitation

Ismat Ara | TNN

New Delhi: In swift legal action, Delhi High Court took suo motu cognisance of a TOI report online, highlighting a prolonged sewer leakage in Shaheen Bagh-Okhla area, and directed Delhi Jal Board (DJB) to "immediately stop the leakage and restore basic sanitation in the locality".

In the order of Jan 8 and uploaded on Monday, a division bench of Justices Prathiba M Singh and Manmeet Pritam Singh Arora flagged the presence of an open sewer flowing along a public road, "calling it a serious hazard for people's safety, security and health". The condition of the road had deteriorated severely, making it unsafe for pedestrians to even walk, the bench observed during the hearing, underlining that the problem could not be allowed to persist.

The court's intervention came after it noticed visuals published on TOI website showing garbage-laced sewage overflowing onto the road in the Okhla-Shaheen Bagh stretch. Taking judicial notice of the report, the bench initiated action on its own motion, without any formal petition being filed.

"The court has come across an open sewer in the Okhla area - the images of which are available in the digital article published by Times of India...an open sewer can be a safety and security hazard and also a health hazard for the residents," the court said, emphasising that maintaining clean and usable public spaces is a non-negotiable obligation of civic authorities.

A copy of the report was handed over to counsel for DJB to obtain instructions from the board. HC asked DJB to inspect the affected area "over the next few days", identify the cause of the leakage and ensure that any sewer line or water pipe leak is fixed without delay. The bench also made it clear DJB could seek assistance from MCD and PWD.

HC supports woman forced into marriage to live on her own

Cuttack: Orissa HC has upheld the rights of a 21-year-old woman, married off by her parents against her wishes, to live independently after she told the court that she didn't want to return to her parents' or matrimonial home, reports Lal Mohan Patnaik.

The woman's father filed a habeas corpus petition on Aug 6, 2025, alleging police inaction in tracing his missing daughter. However, on Dec 9 last year, the court was informed that police had contacted her and that she had stated she was living in a different state and was working at a private company. The court then directed her presence before it under full protection.

On Jan 6, the woman was brought to the court by inspector-in-charge of Kakatpur police station in Puri district.

Chief Justice Harish Tandon and justice M S Raman interacted with the woman during which she told them that she faced difficulties after being forced into marriage, left her parental and matrimonial house on her own, and did not want to live either with her husband or her parents. She also informed the court that she was gainfully employed and capable of earning her livelihood.

Taking note of her unequivocal stand, HC observed, "A time has come when society would introspect when girls are forced to marry by the parents. The decision of the girl is paramount and her consent should be obtained before any such decision is taken by the parents." The order was uploaded on Jan 9.



Isro sees warning in two PSLV failures in a row

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Bengaluru: Any space agency will tell you that every rocket launch comes with anxious moments, no matter what the record is. Yet, India's Polar Satellite Launch Vehicle (PSLV) failing twice in consecutive attempts won't be easy for Isro to digest given its workhorse's record.

PSLV has had 64 missions, of which four, including Monday's PSLV-C62, failed to put the spacecraft in orbit, and one in 1997 placed the payload on a lower orbit than the intended one. When a launcher is seen as proven, scrutiny can soften. But back-to-back failures need to be treated as a structural warning—not bad luck—as they suggest deeper issues, whether with quality control, supply chains, testing protocols, or configuration management.

When PSLV-C61 failed last year, it brought down the rocket's success rate from 95.2% to 93.7%. Now, it has slipped further. Isro told TOI on Monday that the failures have affected the collective morale of the team. "It would have been different if any other launcher failed, but a PSLV failure worries us," said a scientist.

An analysis of setbacks shows that PSLV-C62's failure could have been caused by unresolved issues from the failed PSLV-C61 on May 18, 2025. In both cases, PS3, or the third

5 FAILURES IN 32 YRS OF PSLV'S JOURNEY

PSLV had 64 flights, here are the failed ones

PSLV-D1 Sept 20, 1993 Failure Reason Guidance system error during PS2 separation	PSLV-C39 Aug 31, 2017 Failure Reason Heat Shield failed to separate
PSLV-C1 Sept 29, 1997 Failure Reason Problem with PS4 pressure regulator*	PSLV-C61 May 18, 2025 Failure Reason Pressure drop in PS3
	PSLV-C62 Jan 12, 2026 Failure Reason Disruption in roll rate of PS3, deviation from path

Source: Isro | *Considered a partial failure

stage—a solid motor that provides a high-energy boost after the second stage burnout—suffered a glitch.

While Isro has not made the previous failure analysis committee (FAC) report public, TOI has learnt there was a fall in chamber pressure of the motor case. The PSLV-C62 will now be analysed by another FAC. Isro said there was disturbance in the "roll rate" during the final stages of PS3 burning on Monday, and that caused a deviation.

Failures before 2025 point to different glitches. The first was on Sept 20, 1993 when PSLV-D1, rocket's first mission, failed due to a guidance system error during the

separation of PS2 (a liquid stage). Isro launched again on Oct 15, 1994, and thereon PSLV showed no glitch until Sept 29, 1997, when PSLV-C1 mission became a "partial success". Here, the pressure regulator on PS4 (which uses twin liquid engines) failed, resulting in the satellite being placed in a lower-than-intended orbit.

The 1997 glitch has not repeated. The next failure came 20 years later, in Aug 2017, when the PSLV-C39 mission failed. In this case, the problem was with the heat shield, which has since been rectified. After PSLV-C39 mission, the launch vehicle had 21 successful flights before the failure last, followed by Monday's.

DRDO sat and 15 payloads with disruptive tech lost

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New Delhi: Isro's PSLV-C62 rocket's "deviating from its planned flight path" during the launch on Monday is a big setback for not only security agencies that lost crucial defence satellite EOS-N1 (Anvesha) but also several Indian and foreign entities that lost 15 satellites possessing disruptive technologies. DRDO's EOS-N1 (Anvesha), a strategic super-eye, was a hyperspectral imaging satellite a high-priority asset for national security, advanced remote sensing capabilities and would have aided civilian applications in agriculture, urban mapping and environmental observation. Last year too, India lost a crucial defence satellite, EOS-09, in space when the PSLV-C61 mission failed. EOS-09 was an advanced radar imaging satellite designed for all-weather, surveillance. PSLV-C62 was carrying Kestrel Initial Technology Demonstrator from a Spanish startup. It was a small-scale prototype of re-entry vehicle. Hyderabad startups TakeMe2Space and Eon Space Labs were launching India's first orbital AI lab. MOI-I would have taken photos from 500 km altitude and processed them there itself. Other secondary payloads were cubesats developed by several universities and startups.

Sympathy for accused cannot override the law, rules SC

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New Delhi: While sympathising with a young man from UP who will lose his govt job because of its adverse order over his not declaring a pending criminal case against him at the time of recruitment, Supreme Court on Monday emphasised that sympathy cannot supplant the law as such disclosure is not a simple procedural formality but a basic requirement for public service, said Supreme Court



Sympathy cannot supplant the law as such disclosure is not a simple procedural formality but a basic requirement for public service, said Supreme Court

actions," the bench said. "Proper and complete disclosure in applications for govt employment is not a simple procedural formality, but a basic requirement rooted in fairness, integrity and public trust. Govt posts attract hundreds, and often thousands, of applicants for a single vacancy, each competing under the same stated conditions; scrupulous vetting of every candidate becomes imperative and essential to ensure a level playing field and to protect the credibility of the selection process. When an applicant withholds information about criminal antecedents, it undermines this process by depriving the ap-

pointing authority of the opportunity to make a fully informed assessment of suitability," the bench said.

While the law recognises that non-disclosure, depending on the nature of the offence and accompanying circumstances, may not invariably be fatal to a candidature, it nevertheless remains a serious lapse. "The gravity is significantly compounded when the non-disclosure is repeated, as it ceases to be accidental or inadvertent and instead reflects deliberate concealment. Such strikes at the core of trust reposed in candidates for public service, where honesty and transparency are indispensable attributes, and justify a far stricter view by the authorities," it said.

In the case before it, the person was appointed as Sahayak Samiksha Adhikari, but his services were terminated after it was found there were two pending criminal cases against him, which were not disclosed by him in the form. He approached Allahabad HC, whose single as well as division bench quashed his termination, following which state govt moved SC.

UP cops stop interfaith marriage event

Bareilly: Police stopped an interfaith wedding reception in Shahjahanpur on Sunday, saying that the banquet lawn had been booked under the pretext of a birthday party, following objections raised by right-wing activists who arrived at the venue alongside police and alleged that the organisers were trying to conceal

true nature of the event. The couple had married in court nearly a year ago in Delhi, reports Krishna Chaudhary. The groom, a resident of Jiya Khel locality, is pursuing a B Pharma course in Delhi, while the bride is employed in a private firm. An officer said, "The groom's father had reserved the marriage lawn in Mohalla Mehman Shah around 15 days ago, describing it as a birthday celebration. However, invitation cards referred to it as a wedding reception."

Shahjahanpur SSP Rajesh Dwivedi told TOI, "Members of right-wing groups objected that reception was being held on the pretext of a birthday celebration, and police went there to pacify the matter. The groom's family said they will now hold the event in Delhi. No FIR has been filed in the matter."

Evict CISF, Kolkata Chinese school urges high court

One of the last remaining Chinese schools in Kolkata's Chinatown in Tangra has moved Calcutta HC, seeking direction to evict CISF personnel deployed on its campus for RG Kar Medical College and Hospital's security since Aug 2024 gang-rape and murder of a junior doctor, reports Subhro Niyogi. "Several letters were sent to govt, but we

have not received a reply. We, therefore, had no alternative but to move HC to reclaim the school, which is an integral part of Kolkata Chinese community and Hakka culture," said Pei May Chinese High School president KC Liu.

Entrepreneur Monica Liu said state govt had requested that the school—founded in late 1940s—house CISF men

for two months. Three companies still occupy 18 classrooms, she said, adding no rent or power bill has been paid. The community wrote to Nabanna saying school should be vacated before Chinese New Year 2025. New Year is approaching and they "want the school back". A source said the state govt had last year asked CISF to vacate, but the force stayed on.

AFT grants bail to soldier convicted of voyeurism

Armed Forces Tribunal has granted bail to a dismissed Army soldier convicted of voyeurism, citing "delay" by military authorities in confirming his sentence after he was caught secretly filming women inside a lavatory at Western Command Hospital in Chandigarh. The former Havildar, More Sandip Sadashiv, is currently in military custody in the quarter guard of 67 Engineer Regiment. "It is evident that the appellant has been in military custody for over six months, and the sentence has not been confirmed yet. Thus, the appellant has been prevented from filing an appeal against his conviction and sentence. TNN

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Indore - Hotel GINGER, Chhoti Khairani, AB Road, Near Shanivihar Dargan, Indore (M.P.)
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PRT	All Subjects
PPRT / NTT/ Montessori	Play Group, Nursery, KG
Activity Teachers	Music, Dance, Art & Craft, Band Instructor, Reasoning Ability
Other Staff	Office Assistant, Office Clerk, Security Staff, IT Assistant
Qualifications	As per CBSE norms for all teaching posts. High salary, EPF, and other benefits.

Interested candidates may apply with an updated resume, mentioning the post applied for and passport-size photograph affixed, within 10 days to: **careeratgurukulby@gmail.com**
Contact Numbers: 8770160901, 7000619902

CHATRABHUJ NARSEE SCHOOL
From Knowledge to Life

Chhatrabhuj Narsee School—ranked among the top schools in Mumbai and Pune—now brings its world-class infrastructure, global curriculum, and holistic learning philosophy to the heart of Indore. The school will offer the **Cambridge International Curriculum from Early Years 1 (Nursery) to Grade 10, and the International Baccalaureate Diploma Programme (IBDP) for Grades 11 & 12. Admissions open in January 2026 for Early Years 1 (Nursery) to Grade 7** for the Academic Year beginning in July 2026.

Join Our Founding Team:
We invite passionate and experienced professionals to be part of our journey in building a school of international standards.

Academic Positions:	Non-Academic Positions:
• Primary Coordinator • Early Years Home Room Teachers • Primary Home Room Teachers • Cambridge Primary & Lower Secondary Teachers: English, Science, Mathematics, Global Perspectives, Social Science, Hindi, Computer • School Counsellor, Special Educator • Physical Education, Music, Drama, Dance, Art Teachers	• Facility Manager / Executive • Admin Executive • HR Executive • Marketing Executive • Admission Officer • Front Office Executive • Executive Assistant to Principal • Lab Assistant • Librarian • Nurse • Graphic Designer • Store Incharge

Eligibility

- **Relevant qualifications and experience:** Bachelor's / Master's degree (for academic roles) in subject area, B.Ed / ECCE / Diploma in Early Childhood Education, minimum 3 years relevant experience
- Excellent communication skills with a readiness to learn and adapt to Cambridge IGCSE teaching and learning approaches

APPLY AT:

CALL:

careers.indore@cns.ac.in

+91 91528 18199

Shape the future with a school where legacy meets innovation.